

List of Secured Financial creditors belonging to any class of creditors

Name of the Corporate Debtor: SMS Paryavaran Limited		Date of Commencement of CIRP: January 03, 2020		List of Creditors as on 15.04.2021		Amount of claim under verification	Remarks if any					
S.NO	Name of Creditor	Identification No.	Details of Claims received	Details of Claims admitted	Amount of contingent claim			Amount of any mutual dues, that may be set-off	Amount of claim not admitted			
			Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		
1	Canara BANK	1	17.01.2020	42,86,06,331	38,19,98,504	Secured Financial	38,19,98,504	-	No	27.53	4,66,07,827	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Director.
2	State Bank of India	2	16.01.2020	29,81,29,782	29,81,29,782	Secured Financial	29,81,29,782	-	No	21.49	-	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Director.
3*	IDBI Bank Limited	3	17.01.2020	31,13,03,373	31,13,03,473	Secured Financial	31,13,03,473	-	No	22.44	(100)	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Director.
4	ICICI Bank Limited	4	20.01.2020	26,17,48,239	24,95,23,239	Secured Financial	24,95,23,239	-	No	17.98	1,22,25,000	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Director.
5	SIDBI BANK	5	17.01.2020	8,17,55,349	8,12,55,349	Secured Financial	8,12,55,349	-	No	5.86	5,00,000	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Directors.
6	HDFC Bank Limited	6	17.01.2020	6,52,11,847	6,52,11,847	Secured Financial	6,52,11,847	-	No	4.70	28,17,119	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Directors.
	Total			1,44,67,54,920	1,38,74,22,193		1,38,74,22,193			100	5,93,32,727	

*: Revised Claim Form C of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016, dated 15.10.2020, filed claiming Rs. 31,13,03,373.43; Non-Fund Based amount stated in the Claim Form is in respect of 2 (two) no. Bank Guarantees of Rs. 1,91,00,000 and Rs. 1,18,00,000. The value of 1 no. Bank Guarantee of Rs. 1,91,00,000, which is not invoked and not paid to the Beneficiary is placed at Rs. 100 and added to the claim amount as verified. The value of other 1 no. Bank Guarantee of Rs. 1,18,00,000, which was invoked and not paid to the Beneficiary was not verified. Amount verified at Rs. 31,13,03,473.43 (including notional amount of Rs. 100 in respect of Bank Guarantee of Rs. 1,91,00,000 issued in favour of J&K Economic Reconstruction Agency (JKERA), being live Bank Guarantee will be expiring on 30.06.2022).

Note 1: The amounts mentioned above are as per books of account of the CD. The Bidders are expected to carry out their due diligence in arriving at their estimates of liability payable.



